

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

ANDHRA PRADESH STATE JUDICIAL SERVICE – Posting of newly appointed District Judge (Entry Level) by Direct Recruitment under 25% quota for the year 2024 – ORDERS - ISSUED.

ROC.NO.726/2025-B.SPL.

NOTIFICATION NO.674–B.SPL.

DATED:10.09.2025.

READ:

1. G.O.Ms.No.24, Law (LA & J – SC.F) Department, dated 04.07.2025 by the Government of Andhra Pradesh.
2. Letter Roc.No.247/2024-RC., dated 09.07.2025 from the Registrar (Recruitment), High Court of Andhra Pradesh.

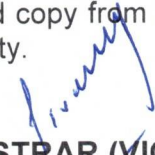
The High Court made the following Posting order:

Smt. Nakka Suneetha, 6-22-70/2, Second Floor, Diwanapu veedhi, Tuni, Kakinada District - 533401, who has been appointed as District Judge (Entry Level) by Direct Recruitment under 25% quota for the year 2024 vide G.O.Ms.No.24, Law (L.A & J-SC.F) Department dated 04.07.2025 is posted as Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Srikakulam (post kept vacant)

Smt. Nakka Suneetha is directed to take charge of her post from the Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.

NOTE: 1. The Officer is directed to join in her new post on or before 22.09.2025.

2. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**

5. The Principal District Judge, Srikakulam.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
8. The I Additional District and Sessions Judge, Srikakulam.
9. The Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences, (POCSO) Act, Srikakulam.
10. The Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.
11. The District Treasury Officer, Srikakulam.
12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Andhra Pradesh State Judicial Service – Direct Recruitment - District Judges (Entry Level) – Selection of Smt.Suneetha Nakka – Approved – Orders – Issued.

LAW (LA&J SC.F) DEPARTMENT

G.O.Ms.No.24

Dated:04.07.2025
Read the following:

- 1.Notification No.247 /2024-RC, Dt:10.05.2024 issued by the Government of Andhra Pradesh.
2. From the Registrar (Recruitment), HC of AP, DO Lr.NO.247/2024-RC. Dt: 04-07-2024.
3. Corrigendum to the Notification No.247/2024-RC, Dt:10.05.2024, ROC.NO.247/2024-RC, Dt:20.07.2024
4. Letter from Registrar (Recruitment), HC of AP, No.ROC.No.247/2024-RC, dt.15.05.2025

ORDER:

In the reference 1st read above, the Government have issued Notification inviting applications for recruitment to Seven (07) posts of District Judge (Entry Level) under Direct Recruitment (25% quota).

2. In the reference 4th read above, the Registrar (Recruitment), High Court of A.P., has informed that Smt. Suneetha Nakka is provisionally selected for being appointed as District Judge (Entry Level) under direct recruitment notified for the year, 2024. He has therefore requested the Government to approve the provisional selection of the Smt. Suneetha Nakka, against the roster points and issue necessary orders by appointing her as District Judge (Entry Level) under direct recruitment (25%) quota.

3. After careful consideration of the proposal of the Registrar (Recruitment), High Court of A.P., the Governor of Andhra Pradesh hereby approves the selection of the following one (01) candidate against the roster points made by the Hon'ble High Court of A.P., and appoints her as District Judge (Entry Level), under rule 4(2)(b)(i) of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007:

Sl. No.	Cycle and roster point	Hall Ticket No.	Name of the Candidate	Total Marks in Written examination and Viva Voce
1.	I cycle 18 -BC-D	DJ24073	Smt.Suneetha Nakka (BC-D)	195.16

(P.T.O)

4. The probation will be governed by Rule 9 of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007 and she will be on probation for a period of two years, from the date on which she join duty as decided by the Hon'ble High Court of A.P.

5. Separate Orders will be issued by the Hon'ble High Court of A.P., regarding the posting of the above appointee.

6. The Physical Fitness Certificate in original of the above (1) appointee is enclosed herewith and the Registrar (Recruitment), High Court of A.P., shall take necessary action.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

K.VIJAYANAND
CHIEF SECRETARY TO GOVERNMENT

To
Smt.Suneetha Nakka (through the Registrar (Recruitment), High Court of A.P.)
The Registrar General, High Court of A.P. Nelapadu, Guntur District
The Registrar (Recruitment), High Court of A.P., Nelapadu, Guntur District
(w.e. Physical fitness certificates in original)

Copy to:

The Accountant General, A.P., Vijayawada.
The Pay & Accounts Officer, A.P., Mangalagiri.
The Commissioner of Information & Public Relations, A.P., Vijayawada
The Secretary to Government of India, Ministry of Home Affairs, New Delhi
The Secretary to Government of India, Ministry of Law and Justice,
Department of Justice, New Delhi.
All the District & Sessions Judges through the Registrar General, High Court of A.P.
The Special Chief Secretary to Governor, Raj Bhavan, A.P., Vijayawada
The P.S. to Pri. Secy. to C.M./Minister (Law)/C.S./ Secy., Law
The Home (Courts) Department.
SF/SC(2418902)

//FORWARDED::BY ORDER//

[Signature]
SECTION OFFICER(SC)

[Signature]